## F.No. 27(28)/CESTAT/2005-Part-II Customs Excise & Service Tax Appellate Tribunal West Block No.2, R.K. Puram, New Delhi – 66

Dated: 22.7.2025

## <u>ORDER</u>

In supersession of order of even number dated 18.5.2018, Hon'ble President, CESTAT is pleased to appoint Shri P.V. Subba Rao, Member (Technical) as the First Appellate Authority, under the RTI Act, 2005 for CESTAT, New Delhi with immediate effect. All pending appeal files including matters fixed for hearing shall stand transferred to the new Appellate Authority.

(Bineesh Kumar K.S) Registrar

## Copy to:

- SPS to Hon'ble President, CESTAT, Delhi
- 2. Ms. Rachna Gupta, Member (Judicial), CESTAT, Delhi
- 3. Shri P.V. Subba Rao, Member (Technical), CESTAT, Delhi]
- 4. CPIO, CESTAT, Delhi
- 5. / Website/ office copy